

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

CP 16/286/2015

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15-12-2017

In the matter of:

M/s Sunrise Liquidity Ltd.

SECTION OF THE COMPANIES ACT: 621A

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. R.S. Chowdhary, Advocate for the Petitioner

ORDER

Notice be issued to the ROC returnable on 15th February, 2018 to file a fresh report.

Sd/-
(Ina Malhotra)
Member Judicial